

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1346**

**TO BE ANSWERED ON THE 18TH DECEMBER, 2018/ AGRAHAYANA 27, 1940
(SAKA)**

EXPLOSIVES SEIZED FROM MAOISTS

†1346. SHRI PRAHLAD SINGH PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether explosives secretly kept by naxalites have been seized under Langi Police Station in Balaghat on 12.06.2018;

(b) if so, whether the Government is taking any action to check these activities;

(c) if so, the details thereof; and

(d) whether the Government has launched any special schemes for families of soldiers martyred during naxal encounters?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Yes. On 12 Jun 2018 Madhya Pradesh Police recovered small quantity of explosives mixture and some other items used for making Improvised Explosive Devices (IEDs) from the jungles of village Sanduka in PS Langi of Balaghat District, Madhya Pradesh.

(b) & (c): Petroleum & Explosives Safety Organisation (PESO) has an online Explosive Return System (ERS) for the purpose of accounting and

monitoring explosives right from manufacturer to end use. The system provides district authorities information regarding explosives consignments originating, reaching or crossing their jurisdiction. Regular inspections of magazines in LWE affected areas are undertaken by empowered authorities. PESO is also in the process of developing 'System for Explosive Tracking and Tracing' (SETT) to track back the last legal source of seized or unclaimed explosives.

The Central Government also provides CISF units to important coal and iron ore mines which ensures safety of explosives being used in these mines.

(d): The Government has a number of schemes for families of soldiers martyred in anti-LWE operations. Details of compensation paid to next-of-kin of victims of LWE violence is as follows:-

(i) CAPF. The Central Government pays Rs 35 lacs as ex-gratia and an additional Rs 20 lacs ex-gratia is paid through the Security Related Expenditure (SRE) Scheme to the Next-of-kin (NoK) of martyrs of CAPF. Insurance cover to CAPF personnel is also provided under the SRE Scheme. In addition, the State in which the individual was serving, his Home State and the force to which he belongs pay ex-gratia /insurance benefits/ benefits from risk fund and welfare

funds at varying rates. Apart from above, the next-of-kin is also given full salary till the age of superannuation under Liberalized Pensionary Award (LPA) & is also eligible for compassionate appointment as per applicable rules. In addition, compensation for incapacitation with a maximum ceiling of Rs 5 lac is also reimbursed to the States under the SRE Scheme.

(ii) State Police. Next-of-kin of security personnel of the State Forces get Rs 20 lacs as ex-gratia under the SRE Scheme. Insurance cover to State Police personnel is also provided under the SRE Scheme. The States also have their own policies with regard to other compensation components for their personnel martyred in LWE violence. Compensation for incapacitation with a maximum ceiling of Rs 5 lac is also reimbursed to the States under the SRE Scheme.

In addition, various schemes for employment of NoK, scholarship and reservation for education of wards, financial assistance for the marriage of daughter etc. have been instituted.
